

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.07.2022 (THURSDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 63 of 2022	Mecamidi HPP India Pvt. Ltd. Vs. Flovel Hydro Technologies Pvt. Ltd. & Anr.	Ankur Goel	Ramni Taneja Shaishir Divatia Soumya Gupta
2.	Comp. App. (AT) No. 144 of 2021	Sanjeev Kapoor & Ors. Vs. Mecamidi S.A. (Under Liquidation) Through its Liquidator Maitre Antoine BARTI-MAGRIA & Anr.	Ankur Goel	Abhishek Kumar-R1 Anirudha Wadhwa-R2 Sumant Batra

For Hearing

3.	Comp. App (AT) (Ins) No. 1516 of 2019 (PH)	Quippo Infrastructure Ltd. Vs. M.R. Nirman Pvt. Ltd.	Sanjay Gupta	Abhijit Kumar Chattopadhyay Swati Saroha
4.	Comp. App. (AT) (Ins) No. 189 of 2021 (PH)	John Cockerill India Ltd. Vs. JSW Steel Coated Products Ltd. & Anr.	Atul Sharma	Aditya Jindal Shatrajit Banerji-R1 Bishwajit Dube-R1 Mohana-R2
5.	Comp. App. (AT) (Ins) No. 439 of 2021 & I.A. No. 1465 of 2021 (PH)	Anil Tayal Resolution Professional for M/S Horizon Buildcon Pvt. Ltd. Vs. Committee of Creditors of M/S Horizon Buildcon Pvt. Ltd.	Abhishek Anand	Mayuri Raghuwanshi Pulkit Thareja Vyom Raghuwansi Purvati Wali
6.	Comp. App. (AT) (Ins) No. 593 of 2021 (PH)	Gaurav Katiyar Resolution Professional of Earthcon Universal Infratech Pvt. Ltd. Vs. Nisus Finance and Investment Managers LLP & Anr. With	Rishabh Jain	Shikhil Suri Nikita Thapar-R1 to R2 Komal Gupta Shikhil Suri Ankit Johri

7.	Comp. App. (AT) (Ins) No. 656 of 2021 (PH)	Nisus Finance & Investment Managers LLP & Anr. Vs. Gaurav Katiyar With	Shikhil Suri	Rishab Jain
8.	Comp. App. (AT) (Ins) No. 659 of 2021 (PH)	Rupesh Das & Ors. Vs. Nisus Finance & Investment Through its Director & Ors. With	Dhruv Gupta	Rishab Jain-R3
9.	Comp. App. (AT) (Ins) No. 694 of 2021 (PH)	Committee of Creditors Through Jawed Ahmad Ansari Vs. Nisus Finance and Investment Managers LLP & Anr. With	Kartik Seth	Shikhil Suri
10.	Comp. App. (AT) (Ins) No. 703 of 2021 (PH)	Sanskriti Allottee Welfare Association (Reg.) & Ors. Vs. Nisus Finance and Investment Managers LLP With	Dibya Nishant	Shikhil Suri Madhu Suri Nikita Thapar-R1 & R2 Rishabh Jain-R3 Gaurav Katiyar-RP
11.	Comp. App. (AT) (Ins) No. 736 of 2021 (PH)	Deepak Gupta The AR of Financial Creditors in Class (Home Buyers) Vs. Nisus Finance & Investment Managers LLP & Ors. With	Sanjay Khanna	Shikhil Suri Madhu Suri Vinishma Kaul Nikita Thapar
12.	Comp. App. (AT) (Ins) No. 912 of 2021 (PH)	Rajesh Kumar Bhandula & Ors. Vs. Nisus Finance and Investment Managers LLP & Ors.	Soumya Kumar	Komal Gupta Shikhil Suri Nikita Thapar-R1 & R2
13.	Comp. App. (AT) (Ins) No. 279 of 2021	Mohinish Kumar & Ors. Vs. Premsons Super Steels Pvt. Ltd. & Ors. With	Kunal Sabharwal	Abhishek Anand Komal Abrol-R1
14.	Comp. App. (AT) (Ins) No. 106 of 2021	Mohinish Kumar & Ors. Vs. Premsons Super Steels Pvt. Ltd. & Ors.	Ishaan Singhla	
15.	Comp. App. (AT) (Ins) No. 544 of 2021	Varrsana Employee Welfare Association Vs. Anil Goel, Liquidator of Varrsana Ispat Ltd.	Akshat Singh	Anil Goel Nipum Gautam-R1

16.	Comp. App. (AT) No. 67 of 2021	Chandrakant Ishvarlal Patel Vs. Registrar of Companies, Ahmedabad, Gujarat With	Abhishek Chhajed	
17.	Comp. App. (AT) No. 68 of 2021	Chandrakant Ishvarlal Patel Vs. Registrar of Companies, Ahmedabad, Gujarat	CS Abhishek Chhajed	

02:00 PM

For Hearing

18.	Comp. App. (AT) (Ins) No. 671 of 2020 & I.A No. 2116 of 2020 (PH)	Amardeep Singh Bhatia Vs. Abhishek Nagori, Liquidator of Asian Natural Resources (India) Ltd. & Ors. With	Henna George	Arvind Kumar Gupta Mukund P. Unni-R1 Aditya Krishnamurthy Prashant Bharadwaj
19.	Comp. App. (AT) (Ins) No. 792 of 2020 (PH)	Vitol S.A Vs. Abhishek Nagori & Ors.	Arvind Kumar Gupta	Mukund P. Unny-R1 Heena George-R8 Arvind Kumar-R2, R4, R4, R6 & R8

Note: Cases shall be heard only in physical mode w.e.f. 1st August, 2022.

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By order of Hon'ble Chairperson
-sd/-
Registrar